

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
Court-II**

**E.P.4 of 2012 in Appeal No. 102 of 2011**

**Dated : 17<sup>th</sup> October, 2012**

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Haryana Vidyut Prasarn Nigam Ltd. ... Execution Petitioner/  
Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Pradeep Dahiya, Adv.,  
Mr. Achin Mittal, Adv.,  
Mr. Pushpendra Singh**

**Counsel for the Respondent(s) : Nil**

**ORDER**

Learned counsel for the Execution Petitioner is present. Admit. Issue notice to the respondent. Dasti service is permitted. Fix **07.11.2012** for appearance.

**(V.J. Talwar)  
Technical Member**

**(Justice P.S. Datta)  
Judicial Member**

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